

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3767
ANSWERED ON:22.08.2005
MEDICAL INTERESTS OF LABOURERS
Bishnoi Shri Jaswant Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the measures taken to protect the medical interests of labourers in Rajasthan;
- (b) the number of labourers provided with medical assistance during the last three years; and
- (c) the number of areas identified in the State where ESI facilities are still not available?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI K. CHANDRASEKHAR RAO)

(a): The ESI Scheme has been implemented at 52 Centres in Rajasthan covering 2,54,580 workers in 26 districts. Under the ESI Scheme, cash benefits and medical care are provided to the covered insured workers as per the ESI Scheme.

(b): The details of number of cases of medical attendance provided to the insured persons and their families under ESI Scheme during the last three years are as under:-

Year(s)	No. of Insured Persons of Insured Persons	No. of treatment taken by families
2002-03	10,12,817	12,08,149
2003-04	10,41,129	12,79,065
2004-05	10,28,656	12,68,070

(c): ESI Scheme has not been implemented in 24 Centres so far in the State of Rajasthan.